

Central Administrative Tribunal Principal Bench

OA No.3899/2018

MA No. 560/2020

MA No. 4343/2018

New Delhi, this the 18th day of February, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Dr. Nikunj Aggarwal,
S/o Sh. Ramesh Kumar Aggarwal,
Aged about 38 years, Group 'A'
Senior Resident Orthopaedic,
GTB Hospital, GNCT of Delhi,
Dilshad Garden, Delhi - Applicant

(By Advocate : Shri Naresh Kaushik)

vs.

1. Govt. of NCT of Delhi,
Through its Principal Secretary,
Delhi Secretariat, Delhi,
2. Medical Director,
GTB Hospital,
Dilshad Garden, Delhi
3. Additional Medical Superintendent (Admin)
Head of Orthopaedic,
GTB Hospital,
Dilshad Garden, Delhi

(By Advocate : Shri Suryanath Pandey)

: O R D E R (ORAL) :

Justice L. Narasimha Reddy, Chairman:

Learned counsel for the applicant submits that during the pendency of the OA, the applicant got the relief which he claimed in the OA. In that view of the matter, he submitted that the applicant does not press it.

2. The OA is closed, as not pressed.
3. Pending MA, if any, shall also stand disposed of. There shall be no order as to costs.

**(A.K. Bishnoi)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

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